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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Mousula Devi, Adr

For KSRX CO Company southeries up

for respondens

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2. Vijaya Prashantu. S

Course 1 for proposed Respondent (RP)

(comore 3)

3. Attiban Vijay for K. dow tham Kumas

Council for P

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Shri Athiban Vijay, representing counsel for petitioner present. Ms S Manjula Devi, counsel for R1, R3, R4 & R5 and Shri S Vijaya Prasanth representing counsel to the proposed R8 are present. Counsel for petitioner stated that notice sent to R2 returned unserved with an endorsement "no such person". He is directed to cause service of notice to R2 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated, for their appearance before this Bench intimating the next date of hearing and file an affidavit alongwith proof of advertisement. He is also directed to cause fresh notice to R6 & R7 and submit proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)